- (iii) Insufficient ground instructors.
- (iv) Fuel Mismanagement, false entries in authorization books.
- (v) Contingency plan not available.
- (vi) Emergency plan for accident to aircraft not available.
- (vii) First Aid medicine expired
- (viii) Insufficient books in library.
- (ix) Earthing Point in Hanger.
- (x) Tarmac not properly maintained.
- (xi) Long grass on side strips of pathways.
- (xii) Incursion of runway during operation.
- (xiii) No boundary wall around the operational area.
- (xlv) Obstacle light on Hanger & surrounding area.
- (xv) Battery charging equipment not calibrated.
- (xvi) Fire fighting equipment not well equipped.
- (c) to (e) Out of 37 flying clubs, 33 have been audited so far. On the basis of observation, enforcement action was taken in the form of warning to Ahmadabad Aviation Academy and approval was suspended of Bombay Flying Club and Birmi flying Academy P. Ltd.

Free Air Travel Passes

1108. SHRI TARUN VIJAY: Will the Minister of CIVIIL AVIATION be pleased to state:

- (a) the number of free air travel passes, as a matter of honour or facilitation to dignitaries that have been issued so far with regard to Air India; and
 - (b) the amount of air flight fares used by such free pass holders in the last one year?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No free travel passes have been issued as a matter of honour or facilitation to dignitaries.

(b) Does not arise.